

Shri G. P. Sinha: Is it a fact that agricultural labour have formed unions in areas covered by the Permanent settlement? What is the reason?

Shri V. V. Giri: I am not sure about it.

Shri B. S. Murthy: Is it the intention of the Government to bring out legislation to see that the findings give benefits to the agricultural labour?

Shri V. V. Giri: Of course.

Shri Nambiar: May I know whether in this survey, Government have consulted the All India Kisan Sabha or such other organisations of agricultural workers which are popularly working among the agriculturists?

Shri V. V. Giri: Of course, all are consulted.

COCA-COLA

*77. **Shri Dabhi:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that several factories for manufacturing Coca-Cola have recently been started in India;

(b) if the answer to part (a) above be in the affirmative, the names of the places where these factories have been started and the quantity of Coca-Cola manufactured in each of these factories;

(c) whether it is a fact that Coca-Cola contains caffeine; and

(d) whether it is a fact that Coca-Cola drinks deplete the body's calcium reserve and lower its blood-sugar content and thus contribute to "polio"?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b) There are two Coca-Cola bottling factories in India at present, one at Bombay and the other at Delhi. Information regarding the quantity of Coca-Cola manufactured is not available.

(c) Yes. I understand that a bottle of Coca-Cola contains the same amount of caffeine, as an average cup of tea.

(d) There is no evidence in support of this allegation.

Shri Dabhi: May I know whether it is a fact that a pamphlet issued by one Mr. Duon H. Miller a manufacturing Chemist and a member of the Academy of Applied Nutrition in America states that Coca-Cola drinks deplete the body's calcium reserve and lower the blood sugar content and thus contribute to Polio?

Rajkumari Amrit Kaur: There is no such evidence. I have enquired from America also. Millions of people drink Coca Cola. No harmful effect is reported.

Shri Dabhi: Are the Government aware of the fact that Coca Cola drinking has been banned by law in France, as a result of the unanimous recommendation of a committee of enquiry set up in 1950 in that country?

Rajkumari Amrit Kaur: That information is incorrect. Coca Cola has not been banned in France. It is allowed to be imported from the U.S.A. in as large quantities as they like. There was an agitation amongst the vine growers in France, on the ground that if Coca Cola were allowed to be imported very much, their trade would be affected.

Several Hon. Members rose—

Mr. Speaker: I think this leads us nowhere.

Shri M. A. Ayyangar: In answer to part B of the question, the hon. Minister said that there is no information available regarding the quantity of Coca Cola manufactured. There are only two factories in India producing Coca Cola. Does it mean that the hon. Minister asked them to submit a report of the quantity, or without asking them, at the headquarters of the hon. Minister, no such information is available. We are unable to understand when the hon. Minister says, information is not available.

Rajkumari Amrit Kaur: The information furnished by the firms has been asked to be kept confidential. Therefore I am not able to give it.

Shri H. N. Mukerjee: In view of certain dubious circumstances being revealed in regard to the manufacture of Coca Cola and the quantity produced, would the hon. Minister please contemplate the ban of this outlandish drink, which, obviously is not very popular in this country?

Mr. Speaker: It is a clear suggestion for action. The time is short. Let us take up as many questions as we can. Next question.

SINKING OF TUBE-WELLS IN BOMBAY

*78. **Shri Dabhi:** (a) Will the Minister of Food and Agriculture be pleased to state whether it is a fact that the Government of Bombay have launched a programme of sinking tube-wells?

(b) If the answer to part (a) above be in the affirmative have Government